

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

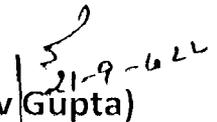
NOTIFICATION

No. 1398 of 2022/RG/NG

Dated: 21-09-2022

It is hereby notified for information of all the concerned that holiday on account of birth anniversary of "Maharaja Hari Singh Ji" shall be observed in the Hon'ble High Court of Jammu & Kashmir and Ladakh on 23-09-2022 (Friday) and in lieu thereof 5th of November, 2022 (Saturday) shall be declared as working day for the Hon'ble High Court.

By order.

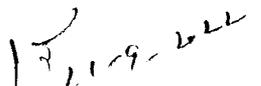

(Sanjeev Gupta)
Registrar General

No: 32649-60 of 2022/RG/NG

Dated: 21-09-2022

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Director, J&K Judicial Academy, Srinagar
5. Member Secretary, J&K Legal Services Authority, Srinagar
6. Registrar Inspection, High Court of J&K and Ladakh, Srinagar
7. Registrar Rules, High Court of J&K and Ladakh, Srinagar
....for information.
8. Registrar Judicial, High Court Wing, Jammu/Srinagar for information and necessary action.
9. Registrar Adm./Recruitment, High Court Main Wing, Srinagar.
10. Financial Advisor/CAO, High Court of Jammu & Kashmir and Ladakh, Srinagar.
11. Accounts Officer, High Court Wing, Srinagar/Jammu.
..... for information and necessary action.
12. Incharge Library, High Court Wing, Jammu/Srinagar for keeping up of the record of the same.
13. Order Book.


Registrar General